



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 10th January, 2020.

Sub:- **Casual leave, restricted holiday and station leave .**

Ref:- Your letter No. DJG/124 Dated at Goalpara the 8th January, 2020.
Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.01.2020 and casual leave on 18.01.2020 along with station leave permission, w.e.f. the morning of 13.01.2020 till the evening of 19.01.2020, has been granted/rejected. The senior most Judicial officer at the station at Goalpara shall remain in charge of the Court and office of the District & Sessions Judge, Goalpara during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ 378 /A, dated
Copy to:

- 1. ✓ The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pdler